

SENIOR CIVIL JUDGE,LINGSUGUR
Lakshmikanth Janakiram Miskin
SENIOR CIVIL JUDGE,LINGSUGUR
Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	Misc 8/2019 (OBJECTIONS)		Gaddemma W/o Gaddeppa Vs The Special Land Acquisition Officer, UKP Devadurga No at Chikka Honnakuni Tq. Devadurga	I.VEERABHADRAPPA
11:00-01:00 PM				
WRITTEN STATEMENT				
2	O.S. 128/2019 (SUMMONS)		Sabamma W/o Late Narayanappa Vs Narayanappa S/o Ramchandrappa Ilger2	K.CHANDRASHEKHAR
3	O.S. 143/2020 (SUMMONS) IA/1/2020		Sudha W/o Nagappa Vs Lakshamma W/o Tejappa	Hanumantappa
4	FDP 3/2019 (APPEARANCE OF PARTY)		Ayyamma W/o Hulagappa Vs Manappa S/o Narasappa	Prahladachar Diggavi
5	R.A. 7/2016 (HEARING) IA/1/2016		Neelakantappa S/o Gosi Basappa Guli Vs Madnabee W/o Rajasab Pinjar	NAGARAJ YALIGAR
6	O.S. 198/2020 (HEARING)		Padma W/o Bheemanna Binji Vs Ramachandrappa S/o Doddamudukappa Martha	NAGARAJ YALIGAR
7	O.S. 92/2020 (ISSUES) IA/1/2020		Gandhari W/o Manjushyam R Vs Mamata W/o Prashant Alavandi	K.MOHAMMAD HABEEB SETH
8	O.S. 78/2018 (EVIDENCE)		Rekhappa S/o Lokappa Lamani Urf Rathod Vs Mahantagouda S/o Malanagouda Patil	N.S. Shivanagi
9	O.S. 109/2018 (EVIDENCE) IA/1/2018		Hanumanta S/o Ayyappa Vs Khasimsab S/o Rajasab Bandigerdoddi	Hanumantappa
10	O.S. 135/2019 (EVIDENCE) IA/1/2019		Vishalakshi W/o Basavaraj Malipatil Vs Basanagouda S/o Amaregouda	Sharanabasva G Pattanshetty
CLAIMANTS EVIDENCE				
11	M.V.C. 279/2018 (EVIDENCE)		Renuka alias Renukamma W/o Laxman Madivalar Vs Mainuddin.B s/o Balesab	Nagaraj.G.Yeligar

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12	M.V.C. 280/2018 (EVIDENCE)		Laxman S/o Hanumappa Madivalar Vs Mainuddin.B S/o Balesab	Nagaraj.G.Yeligar
CROSS EXAMINATION OF PW				
13	O.S. 79/2017 (EVIDENCE) IA/1/2017		K Nageshwara Rao S/o K Vithal Rao Vs K Vithal Rao S/o Venkatarathnam	M.KUPPANNA
14	O.S. 17/2018 (EVIDENCE) IA/1/2018		Yallappa S/o Hanumappa Urf Hanumanta Sarjapur Vs Ayyappa S/o Sharanappa Asagalar	Ningappa Hulugappa
15	O.S. 47/2018 (EVIDENCE) IA/1/2018		Dyamanna S/o. Veerabhadrappa Uppaladoddi Vs Amarappa S/o. Veerabhadrappa Uppaldoddi	Ningappa Hulugappa
PLNTF EVIDENCE				
16	O.S. 118/2018 (EVIDENCE)		Chandrashekarappa S/o Rajappa Killadar Vs Tippusulthan S/o Mohamedsab Halept	T. Parsshuram
17	O.S. 122/2018 (EVIDENCE) IA/1/2018		Ramanna S/o Mallappa Vs Mallappa S/o Ayyappa Guled	H.MUDAKAPPA
18	O.S. 119/2019 (EVIDENCE)		Ayyamma W/o Ayyappa Vs Ravi S/o Amarappa	Channabasava Soppimath
19	R.A. 27/2018 (ARGUMENTS) IA/1/2018		Sadashivappagouda S/o Goolanagouda Vs Laxmavva W/o Andanappa	M.KUPPANNA
20	R.A. 2/2019 (ARGUMENTS)		Chandavaliasab S/o Mehaboobsab Shilari, Vs Bashusab S/o Mahiboobsab Maski,	K.CHANDRASHEKHAR
21	M.A. 1/2019 (ARGUMENTS)		Khajesab S/o Dastagirsab Vs Jartaz Afreen D/o K.Mehaboob Ali	N.S. Shivanagi
22	R.A. 8/2019 (ARGUMENTS)		Gaddemma W/o Koodleppa Vs Eramma W/o Koodleppa	Ashiq Ahamed

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23	R.A. 22/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Ramanna S/o Tippanna Vs Mamma S/o Tippanna	S.D Kalamath
24	R.A. 30/2019 (ARGUMENTS)		Shankarappa S/o Basappa Gooli Vs Basavaraj S/o Lachhappa aliyas Lakshmappa	Raghavendrao Kulakarni Advocate
25	R.A. 31/2019 (ARGUMENTS) IA/1/2019		Shashikala D/o Mallappa Vs Doddamma W/o Mallappa	J B Patil
OBJECTIONS TO IAs				
26	O.S. 31/2020 (FIRST HEARING) IA/1/2020		Amarappa S/o Kuppanna Vs Kuppamma W/o Holeyappa Gudiyal	K.MOHAMMAD HABEEB SETH
27	O.S. 96/2020 (FIRST HEARING) IA/1/2020		Smt. Mallamma W/o Hulagappa Vs Smt. Mallamma W/o Rayappa aliyas Ramanna Kattimane Amdihal	PRABHU GOUDA S KANASAVI
28	O.S. 8/2013 (ARGUMENTS)		NAGARAJ Vs YANKAPPA	K.CHANDRASHEKHAR R.ESHWAR JADHAV
29	M.A. 7/2019 (ARGUMENTS) IA/1/2019		Gangamma W/o Late Hampanna Hindardar Vs Murtujasab aliyas Murtappa S/o Hussainsab aliyas Husenappa	M.KUPPANNA
30	M.C. 39/2020 (JUDGEMENT)		Shantappa S/o Balappa aliyas Doddabalappa Kandalli Vs Shobha aliyas Prerana W/o Shantappa D/o Antoneppa aliyas Hanumanta,	Basavaraj Bheemanna
31	M.C. 47/2017 (OBJECTIONS)		Sharanappa S/o Mahadevappa Bhimashenvar Vs Nagamma w/o Sharanappa Bhimashenvar	Prahladachar Diggavi
Cases listed below are adjourned due to Covid 19				
32	O.S. 39/2019 (SUMMONS)	16-01-2021	Durgappa S/o Hanumappa Vs Ayyalappa S/o Hanumappa	Sharanabasva G Pattanshetty
33	FDP 9/2019 (SUMMONS)	16-01-2021	Sangappa S/o Rachappa Tarival Vs Amarappa S/o Veerabadrappa Tarival	HANUMANTHAPPA.Y

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
34	M.C. 48/2019 (SUMMONS)	16-01-2021	Basalingappa S/o Late. Kalakappa Vs Bhoramma alias Puja W/o Basalingappa	Basavaraj Bheemanna
35	Misc 9/2019 (SUMMONS)	16-01-2021	Mahadevi W/o Adivappa Vs The Assistant Commissioner Lingasugur	K.MOHAMMAD HABEEB SETH
36	O.S. 191/2019 (SUMMONS) IA/1/2019	16-01-2021	Hanamappa S/o Amarappa Vs Mallamma W/o Yallappa Ankushdoddi	MAHALINGAPPA.S.PATIL
37	R.A. 3/2020 (SUMMONS)	16-01-2021	Smt. Yallamma W/o Late Hire Mallappa Vs Potha Hanumappa S/o Mallappa	Kemappa S/o Lalappa
38	R.A. 13/2020 (SUMMONS) IA/1/2020	16-01-2021	Virupakshappa S/o Adappa Jeedi Vs Jagadesh S/o Chandrashekhar	K.CHANDRASHEKHAR
39	O.S. 104/2020 (SUMMONS) IA/1/2020	16-01-2021	Smt Renuka W/o Basavaraj D/o Late Hanumantharaya Vs Smt Laxmibai W/o Late Hanumantharaya	Jambanna Sharanappa Manche
40	R.A. 16/2020 (SUMMONS) IA/1/2020	16-01-2021	Amaregouda S/o Chandrashekharappa Nadagouda Vs Smt Alambee W/o Late Rajasab Huded	K.CHANDRASHEKHAR
41	R.A. 19/2020 (SUMMONS) IA/1/2020	16-01-2021	Umesh S/o Basappa Kolli Vs Channabassappa S/o Basappa	Rudrappa M Yaligar
42	R.A. 1/2019 (NOTICE) IA/1/2019 IA/2/2019	16-01-2021	Sangappa S/o. Gurubasappa Kumbar Vs Raghavendra S/o. Basavaraj	RAJASHEKAR
43	L.A.C. 26/2015 (APPEARANCE OF PARTY)	16-01-2021	Rudrayya So Shivalingayya Vs The Assistant Commissioner Lingasugur	
44	L.A.C. 27/2015 (APPEARANCE OF PARTY)	16-01-2021	Amarappa So Hanumayya Vs The Assistant Commissioner Lingasugur	
45	L.A.C. 28/2015 (APPEARANCE OF PARTY)	16-01-2021	Amarayya So Rachayya Vs The Assistant Commissioner Lingasugur	

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46	L.A.C. 29/2015 (APPEARANCE OF PARTY)	16-01-2021	Laxmi Wo Hoballeppa Vs The Assistant Commissioner Lingasugur	
47	L.A.C. 30/2015 (APPEARANCE OF PARTY)	16-01-2021	Veeresh So Shivalingaya Vs The Assistant Commissioner Lingasugur	
48	L.A.C. 31/2015 (APPEARANCE OF PARTY)	16-01-2021	Dodda Hanumanthappa So Bhimappa Dead by Lrs Hulugappa So Dodda Hanumanthappa Vs The Assistant Commissioner Lingasugur	
49	L.A.C. 32/2015 (APPEARANCE OF PARTY)	16-01-2021	Sharanabasava So Basappa Vs The Assistant Commissioner Lingasugur	
50	L.A.C. 33/2015 (APPEARANCE OF PARTY)	16-01-2021	Nagaraj So Gundappa Dead by Lrs Honnamma Wo Gundappa Vs The Assistant Commissioner Lingasugur	
51	L.A.C. 34/2015 (APPEARANCE OF PARTY)	16-01-2021	Narasimh Nayak So Shivalingappa Nayak Vs The Assitant Commissioner Lingasugur	
52	L.A.C. 35/2015 (APPEARANCE OF PARTY)	16-01-2021	B Doddappa So Amarappa Vs The Assitant Commissioner Lingasugur	
53	L.A.C. 63/2015 (APPEARANCE OF PARTY)	16-01-2021	Prashant N So Amarappa Urf Ambayya Vs Assistant Commissioner Lingasugur	
54	L.A.C. 64/2015 (APPEARANCE OF PARTY)	16-01-2021	Sheetanna So Ranganath Nayak Vs The Assistant Commissioner Lingasugur	
55	L.A.C. 65/2015 (APPEARANCE OF PARTY)	16-01-2021	Jyoti Do Hoballeppa Nayak Vs The Assistant Commissioner Lingasugur	
56	L.A.C. 66/2015 (APPEARANCE OF PARTY)	16-01-2021	Kanakappa So Gangappa Vs The Assistant Commissioner Lingasugur	

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57	L.A.C. 67/2015 (APPEARANCE OF PARTY)	16-01-2021	Ramappa So Gundappa Vs The Assistant Commissioner Lingasugur	
58	L.A.C. 69/2015 (APPEARANCE OF PARTY)	16-01-2021	Babu So Khajasab Vs The Land Acquisition Officer, The Assistand Commissioner Lingasugur	M.D. Kushtagi
59	L.A.C. 70/2015 (APPEARANCE OF PARTY)	16-01-2021	Maheboob Ali So Rajasab Vs The Land Acquisition Officer, The Assistand Commissioner Lingasugur	M.D. Kushtagi
60	L.A.C. 71/2015 (APPEARANCE OF PARTY)	16-01-2021	Rajmahamed So Hasansab Vs The Land Acquisition Officer, The Assistand Commissioner Lingasugur	M.D. Kushtagi
61	L.A.C. 72/2015 (APPEARANCE OF PARTY)	16-01-2021	Mehaboobsab So Khashimsab Vs The Land Acquisition Officer, The Assistand Commissioner Lingasugur	M.D. Kushtagi
62	L.A.C. 73/2015 (APPEARANCE OF PARTY)	16-01-2021	Abdul Rehamansab So Lalsab Vs The Land Acquisition Officer, The Assistand Commissioner Lingasugur	M.D. Kushtagi
63	L.A.C. 74/2015 (APPEARANCE OF PARTY)	16-01-2021	Ramjan Ali Urf Ramjansab So Late Allisab Vs The Land Acquisition Officer, The Assistand Commissioner Lingasugur	M.D. Kushtagi
64	L.A.C. 75/2015 (APPEARANCE OF PARTY)	16-01-2021	Mehaboobsab So Khashimsab Vs The Land Acquisition Officer, The Assistand Commissioner Lingasugur	M.D. Kushtagi
65	L.A.C. 76/2015 (APPEARANCE OF PARTY)	16-01-2021	Mallikarjun Nayak So Rangappa Nayak Vs The Land Acquisition Officer, The Assistand Commissioner Lingasugur	H.MUDAKAPPA
66	L.A.C. 77/2015 (APPEARANCE OF PARTY)	16-01-2021	Bheemappa So Makappa Vs The Land Acquisition Officer, The Assistand Commissioner Lingasugur	H.MUDAKAPPA

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67	L.A.C. 78/2015 (APPEARANCE OF PARTY)	16-01-2021	Prashant So V Amarappa Urf Amrayya Nayikodi Vs The Land Acquisition Officer, The Assisand Commissioner Lingasugur	H.MUDAKAPPA
68	L.A.C. 79/2015 (APPEARANCE OF PARTY)	16-01-2021	Moulabi Wo Lalsab Vs The Land Acquisition Officer, The Assisand Commissioner Lingasugur	M.D. Kushtagi
69	L.A.C. 83/2015 (APPEARANCE OF PARTY)	16-01-2021	Hasanbee Wo Lalasab Vs The L.A.O The Assistant Commissioner Lingausgur	M.D. Kustagi
70	M.C. 43/2019 (APPEARANCE OF PARTY)	16-01-2021	Mallama aliyas Lingamma W/o Basavaraj aliyas Basanna Bakller Vs NIL	Bhupangouda V Patil
71	M.C. 44/2019 (APPEARANCE OF PARTY)	16-01-2021	Yallamma aliyas Bhagyamma W/o Manjappa aliyas Manjunath Bakller Vs NIL	Bhupangouda V Patil
72	O.S. 157/2020 (APPEARANCE OF PARTY) IA/1/2020	16-01-2021	Saraswati D/o Hnamappa W/o Mallappa Vs Hanmappa S/o Basappa	MANAPPA,S,

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	Crl.Misc. 591/2019 (NOTICE)		Sandanmiya S/o Hasansab Vs The Chief officer and Registrar Birth and Death TMC Maski	N K Shedmi
2	Crl.Misc. 661/2020 (NOTICE)		Vanishree W/o Krishna Vs The Chief Officer and Registrar Birth and Death TMC Maski	V.SOMASHEKAR
3	Crl.Misc. 656/2020 (ORDERS)		Chandrashekhar S/o Eranna Goudur Vs The Chief Officer and Registrar Birth and Death TMC Maski	Channabasava Soppimath
4	P.C.R. 24/2020 (ORDERS)		Sri Guru Ramalingeshwar Souharda Pattin Sahakari Ni. Maski Br.Maski Rptd by its Br.Manager Vs Smt. Mariyamma A. W/o Kasimsab	Hajibaba
5	P.C.R. 25/2020 (ORDERS)		Sri Guru Ramalingeshwar Souharda Pattin Sahakari Ni. Maski Br.Maski Rptd by its Br.Manager Vs Kasimsab S/o Khaja Hussain	Hajibaba
6	P.C.R. 26/2020 (ORDERS)		Sri.Dharmastala Manjunatha Pttin Souharda Sahakari Ni. Maski Rptd by Manager Vs Ramayya S/o Balappa Jelli	Hajibaba
7	Crl.Misc. 662/2020 (ORDERS)		Makabul S/o Rajasab Vs The Chief Officer and Registrar Birth and Death TMC Maski	N.K.Shedmi, Advocate Lingasugur
8	Crl.Misc. 663/2020 (ORDERS)		Narasamma D/o Hanumanta Vs The Chief Officer and Registrar Birth and Death TMC Maski	N.K.Shedmi Advocate

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Sandeep Patil
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<u>11:00-01:00 PM</u>				
1	O.S. 75/2013 (SUMMONS)		Shahanaz Beguam Vs Muniruddin	Venkatesh Mutalik
2	O.S. 11/2020 (SUMMONS)		Karnataka Gramina Bank Vs Kariyappa S/o Chattrappa	Mutalik Raghvendra Rao
3	O.S. 29/2020 (SUMMONS) IA/1/2020		Channabasavaraj S/o Basavaraj Devarmani Vs Shankaramma W/o Dyamanna	Hajibab
4	O.S. 139/2014 (HEARING) IA/1/2014		Smt Lalita Vs Lalita	Raghavendra Muthali Advocate
5	O.S. 130/2013 (EVIDENCE)		Yamunabi Vs Yamanur sab	Shivappa Honnalli
6	O.S. 143/2013 (EVIDENCE)		Gurulingappa Vs Sanganabassamma	Mahalingappa S. Patil
7	O.S. 199/2017 (EVIDENCE)		Arunkumar S/o Vishwanath Reddy Vs Kallappa S/o Virupakshappa	MAHALINGAPPA.S.PATIL
8	O.S. 139/2015 (ARGUMENTS) IA/1/2015		Yellamma Wo Yenkappa Vs Hanumawwa Wo Bangareppa	MAHALINGAPPA.S.PATIL
9	O.S. 65/2017 (ARGUMENTS)		Basawwa W/o Amarappa Vs Laxmawwa W/o Amarappa	A.NAGAPPA
FURTHER ARGUMENTS				
10	O.S. 92/2014 (ARGUMENTS)		Hanumawwa Vs Amarappa	MD.H.Advocate, Lingasugur
11	O.S. 233/2012 (EVIDENCE)		DURGAMMA Vs MANAPPA	
12	O.S. 204/2015 (EVIDENCE) IA/1/2015		Amarappa So Chandappa Pujari Vs Basappa So Hanumappa Gumedar	S K Kota
13	O.S. 99/2016 (ARGUMENTS)		Abdul Khadar Vs Abdulla Mosin	ASHIQ AHMED
14	O.S. 55/2014 (EVIDENCE)		Sangappa So Amarappa Angadi, Vs Mareppa So Hulagappa Harijan	NANDESH

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03:00-04:00 PM				
1	C.C. 312/2018 (SUMMONS)		Lingasugur PS Vs Ningappa S/o Mallayya Baguru	
2	C.C. 849/2018 (SUMMONS)		Hutti PS Vs Ravikumar S/o Basappa	
3	C.C. 65/2019 (SUMMONS)		Excise PS Lingasugur Vs Dharmabayi W/o Dharmappa Chawan	
4	C.C. 118/2020 (SUMMONS)		Hutti Police Station Vs Shivaraj S/o.Devendrappa @ Nagaraj	Govt APP Lingasugur
5	C.C. 129/2019 (NOTICE)		Hutti PS Vs Gangadara S/o Venkatesh	
6	C.C. 119/2020 (APPEARANCE OF ACCUSED)		Hutti PS Vs Shivaraj @ Bhavani Shivakumar S/o.Bhavani Devaindrappa @ Nagaraj	Govt APP Lingasugur
7	C.C. 263/2020 (APPEARANCE OF ACCUSED)		Hutti PS Vs Manjunath S/o Amaragundappa	APP
8	C.C. 752/2020 (APPEARANCE OF ACCUSED)		Lingasugur PS Vs Somanna S/o Shivappa	APP
9	C.C. 845/2020 (APPEARANCE OF ACCUSED)		Hutti P.S Vs Durgappa S/o Basayya @ Basavaraj	APP
10	C.C. 848/2020 (APPEARANCE OF ACCUSED)		Hutti PS Vs Masaluddin S/o.Tajuddin	Govt APP Lingasugur
11	C.C. 233/2018 (FRAMING OF CHARGE OR PLEA)		Lingasugur PS Vs Basappa son of Gaddeppa Navali	

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MANJUNATH
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1	O.S. 34/2020 (SUMMONS)		V.Venkata Rao S/o Satyanarayana Vs Manappa S/o Kanakappa	K.CHANDRASHEKHAR
2	P and SC 3/2020 (APPEARANCE OF PARTY) IA/1/2020		Peer Mahammad S/o Lalsab Vs All Concerned	NAGARAJ YALIGAR
3	O.S. 126/2020 (APPEARANCE OF PARTY)		Karnataka Gramin Bank Lingasugur Vs Tuljaram Rao Kulkarni S/o Raghavendra Rao	NAGARAJ YALIGAR
4	O.S. 302/2014 (HEARING) IA/1/2014 IA/2/2014		Ambreshappa So Siddanna Kattimani Vs Basanagouda So Doddanagouda Patil	M.KUPPANNA
5	O.S. 80/2017 (EVIDENCE)		Arun Singh S/o Hiralal Singh Malipatil aliyas Babanna Vs Veereshappa S/o Shivappa Udbal	SHASHIDHARA KULKARNI
6	O.S. 118/2015 (ARGUMENTS) IA/2/2015 IA/1/2015		Basamma Wo Sharanappagouda Vs Amaramma Wo Basavantraya	NANDESH.L.
Cases listed below are adjourned due to Covid 19				
7	O.S. 18/2018 (EVIDENCE) IA/1/2018	11-12-2020	Basamma W/o Hanumanth Vs Y. Hanumanth Nayak S/o Yamunappa	Prerana @ Rekha. B. Ramanagoudar
8	O.S. 186/2013 (ARGUMENTS)	15-12-2020	Rukmani Vs Neelakanthappa	Ashiq Ahmed
9	O.S. 102/2020 (APPEARANCE OF PARTY)	15-01-2021	Shankranna S/o Siddanna Vs Hanumanti W/o Basavaraj	NAGARAJ YALIGAR
10	O.S. 180/2017 (HEARING) IA/1/2017	15-01-2021	Basanagouda S/o Veeranagouda Vs Suryakant S/o Naganagouda	
11	O.S. 140/2015 (EVIDENCE)	15-01-2021	Vishwanath So Venkobanna Palla Vs Sukhdev So Jaisraj Purohit	D J Reddy
12	O.S. 90/2016 (EVIDENCE) IA/1/2016	15-01-2021	Karemma Wo Shivappa Vs Shivamma Wo Shivappa	Hanumantappa

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13	O.S. 12/2019 (EVIDENCE) IA/1/2019 IA/2/2019	15-01-2021	Ningannagouda S/o Shivlingappagouda Police Patil Vs Shivlingappagouda Ningappa Police Patil	M.KUPPANNA
14	O.S. 53/2013 (ARGUMENTS)	15-01-2021	RENUKAMMA Vs KUDLEPPA	
15	O.S. 227/2016 (DEFENCE EVIDENCE) IA/1/2016	15-01-2021	Basappa S/o Goudappa Jinur Vs Amarappa S/o Basappa Jinur	Rajashekhar2

Dangling IA:

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MANJUNATH
ADDL. CIVIL JUDGE & JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	C.C. 64/2013 (EVIDENCE)		STATE Vs SHIVAPPA	
2	C.C. 601/2015 (EVIDENCE)		The Mudgal PS Vs Nagappa So Earappa Anagadi	App
3	C.C. 156/2017 (EVIDENCE)		Hutti PS Vs Shivanada Swamy S/o Sugayya	
4	C.C. 460/2017 (EVIDENCE)		Hutti PS Vs Ningappa Aliyas Shastri S/o Ningappa	
5	C.C. 107/2018 (EVIDENCE)		Mudgal PS Vs Chandappa S/o Danjappa	
6	C.C. 110/2018 (EVIDENCE)		Mudgal PS Vs Ikbal S/o Moddinbaig	
7	C.C. 751/2014 (ARGUMENTS)		State of Mudugal Vs JaniPatel So Imama Patel	APP
8	C.C. 268/2015 (ARGUMENTS)		The Hutti PS Vs Prabhakar So Janappa	App
9	C.C. 744/2018 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Devappa S/o Virupakshappa	
10	C.C. 341/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Gyanappa S/o Duragappa	APP
11	C.C. 352/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Raheman Sab S/o Murtoozasab Anegundi	APP
12	C.C. 396/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Kooleppa S/o Jeetappa Rathod	APP
13	C.C. 404/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Veerabadrappa S/o Hanumappa Kalegar	APP
14	C.C. 409/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Kalappa S/o Pooleppa	APP
15	C.C. 698/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Ramesh M/o Hanumawwa Bajjalal	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	C.C. 862/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Earanna S/o Sharanappa Gouda	APP
Cases listed below are adjourned due to Covid 19				
17	Crl.Misc. 1056/2020 (APPEARANCE OF PARTY)	19-12-2020	Huchappa S/o Gangappa Vs The Tahasildar, Lingasugur	Anwari Baswaraj
18	Crl.Misc. 295/2013 (SUMMONS)	16-01-2021	State of Karnataka Vs Gangamma	
19	Crl.Misc. 296/2015 (NOTICE)	16-01-2021	Begum Wo Dawalsab Vs Dawalsab So Ameensab	Hanumantappa
20	Crl.Misc. 1081/2020 (APPEARANCE OF PARTY)	16-01-2021	Pundaleekappa S/o Ningappa Hosamani Vs The Chief officer, TMC Lingasugur	Nagaraj Gasti
21	P.C.R. 43/2018 (HEARING)	16-01-2021	Mines and Minerals Department, Raichur Vs Lorry Onwer	
22	C.C. 392/2016 (EVIDENCE)	16-01-2021	The State Hutti PS Vs Basavaraj	
23	C.C. 388/2017 (EVIDENCE)	16-01-2021	Mudgal PS Vs Chinnappa S/o Manappa	
24	C.C. 720/2017 (EVIDENCE)	16-01-2021	Mudgal PS Vs Yamanur S/o Ramanappa	
25	C.C. 131/2018 (EVIDENCE)	16-01-2021	Hutti PS Vs Gangappa S/o Shivappa	
26	C.C. 377/2018 (EVIDENCE)	16-01-2021	Mudgal PS Vs Vinodh S/o Lakshamanna Yankanchi	
27	C.C. 378/2018 (EVIDENCE)	16-01-2021	Mudgal PS Vs Vinodh S/o Lakshamanna Yankanchi	
28	Crl.Misc. 2/2019 (EVIDENCE)	16-01-2021	Sakkamma W/o Ramappa Vs Ramappa S/o Tippanna Rathod	M.KUPPANNA
29	C.C. 39/2019 (APPEARANCE OF ACCUSED)	16-01-2021	Mudgal PS Vs Jaganath Rao S/o Bogesh Rao	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	Crl.Misc. 479/2019 (APPEARANCE OF ACCUSED)	16-01-2021	Gangamma W/o Gaddeppa Bachala Vs Gaddeppa S/o Mallappa Bachala	MAHALINGAPPA.S.PATIL
31	C.C. 798/2019 (APPEARANCE OF ACCUSED)	16-01-2021	State Mudgal PSI Vs Sharanabasappa S/o Doddabasappa	APP
32	C.C. 806/2019 (APPEARANCE OF ACCUSED)	16-01-2021	State Mudgal PSI Vs Veerupakshi S/o Ayyappa Shilavantharu	APP
33	Crl.Misc. 30/2020 (APPEARANCE OF ACCUSED) IA/1/2020	16-01-2021	Amrutha W/o Krishna Naykodi Vs Krishna S/o Ningappa Naykodi	ASHIQ AHMED
34	C.C. 103/2020 (APPEARANCE OF ACCUSED)	16-01-2021	Mudugal Police Station Vs Venkatesh S/o.Siddappa Age.30, Occ.Driver	Govt APP lingasugur
35	C.C. 104/2020 (APPEARANCE OF ACCUSED)	16-01-2021	Mudugal Police Station Vs Muktamba W/o.Ahmed Sab	Govt APP Lingasugur
36	Crl.Misc. 643/2020 (APPEARANCE OF ACCUSED)	16-01-2021	Mukkanna S/o Durgappa Yaddaldoddi Vs Tahsildar Lingasugur, tq- Lingasugur	M.KUPPANNA

Dangling IA: